

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Original Application No. 169 of 2023 (SZ)

IN THE MATTER OF:

Tribunal on its own motion
Suo Motu based on the report
dated 26.06.2023 received from Hon'ble
Justice A.V. Ramakrishna Pillai on the Present
Status of Waste dump site at Cubaloor in
Mangalpady Panchayat, Kasargod District, Kerala.

And

The Chief Secretary, Govt. of Kerala and Ors.

...Respondent(s)

**STATUS REPORT FILED BY THE ADDITIONAL SECRETARY, LOCAL SELF
GOVERNMENT/ 1ST RESPONDENT**

<u>Sl.NO</u>	<u>DOCUMENTS</u>	<u>PG NO.</u>
1.	Status Report filed by Additional Secretary, Local self government, Kerala	1-2

Dated at Chennai on this 12th march, 2026.

for- G. J. K. 12/3/26

M/s. E.K. Kumaresan
Standing counsel for Government of Kerala

Status report on NGT OA 169/2023 Suo Motu - Waste dumpsite at Kubanoor in Mangalpady Panchayat, Kasaragod District, Kerala.

In compliance with the directions of Hon'ble National Green Tribunal in OA 169/2023, the biomining work at Kubanoor is being closely monitored by the Government and progress being appraised from time to time. Accordingly, direction was given to Joint Director, Local Self Government Department, Kasaragod to undertake site visit of the Kubanoor biomining site and furnish up-to-date status report.

Joint Director, Local Self Government Department, Kasaragod has reported that a joint inspection was conducted by the Suchitwa Mission Technical Consultant, Deputy District Coordinator of Kerala Solid Waste Management Project (KSWMP) and the Assistant Engineer of Mangalpady Grama Panchayat. Based on the inspection report, the following details are submitted:

- As per the agreement for biomining, 15,697.328 M³ of waste has to be removed from the Kubanoor site. As on 09.03.2026, intermediate bio-mined quantity is 7063.821 M³ (45% of the total quantity). Operations are underway to complete the remaining biomining work at the earliest.
- The implementing agency, M/s MCK Kutty, has obtained the necessary Consent to Operate from the Kerala State Pollution Control Board.
- Currently, the biomining work is being carried out under prompt review of the Joint Director, Local Self Government Department.

Machinery available on Site are:



Trommel	1 Unit (400 TPD Capacity)
Conveyor Belts	7 Units
Air Density Separators	2 Units
JCB	1 Unit
Diesel Generator	1 Unit

If the work continues without interruption, it is expected that the project can be completed within two months. Since it was found that the fire safety systems at the biomining site are currently inadequate, instructions have been given to the Mangalpady Grama Panchayat Secretary and the Assistant Engineer to arrange sufficient fire safety measures and to remove the RDF, urgently.

Directions were also given to the Principal Director, Local Self Government Department to ensure progress of the Kubanoor biomining work within the timelines mandated by Hon'ble NGT. Accordingly, the Principal Director has convened a meeting on 25.02.2026 with concerned stakeholders and direction has been given to Joint Director, LSGD, Kasaragod and Secretary/Assistant Engineer to complete the work within March 2026, by taking urgent measures to avoid the hurdles faced, including in the case of fund availability. Joint Director, LSGD, Kasaragod has been directed to monitor and report the progress of biomining work every week to the Principal Director, LSGD. As such, earnest efforts are being taken to complete the work in a speedy manner.



[Signature]
PREETHA K. S.
 Additional Secretary
 Local Self Government Department
 Govt. Secretariat
 Thiruvananthapuram